

country and imported is taken into a Central Pool and a F. O. R. Pool price on a no profit no loss basis is fixed. The present Pool price is Rs. 380 per long ton F. O. R. main ports in case of imported material and F. O. R. Sindri in case of Sindri product. As the Railway freight from Sindri to Madras is Rs. 44/8/- per long ton, the Sindri fertiliser costs more in Madras than the imported stuff.

MARKETING OF JAGGERY IN MADRAS

45. SHRI RAJAGOPAL NAIDU : Will the Minister for FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that large stocks of jaggery (*gur*) remains unsold with the producers in Madras State without the fair and proper marketing facilities; and

(b) if so, what steps the Government propose to take to find a proper and fair market for the producers ?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI) : (a) The stock position of jaggery in Madras is being ascertained from the State Government.

(b) In order to check undue decline in *gur* prices all over the country, including Madras, Government have already allowed export of 25,000 tons jaggery. Further quantities will be released for export if the prices of jaggery do not improve.

COST OF CONSTRUCTION OF THE QUILON-ERNAKULAM RAILWAY LINE

46. SHRI S. C. KARAYALAR : Will the Minister for RAILWAYS AND TRANSPORT be pleased to state the estimated cost of construction of the Quilon—Ernakulam Railway Line (Southern Railway) and when is it expected to be completed ?

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR) : The cost of constructing a Broad Gauge line will be of the order of

Rs. 8 crores, but a more accurate figure will be available when the detailed estimates have been prepared by the Railway after carrying out final location survey of the line.

The Government are not in a position to give a definite date for the completion of this line at present, as this would depend on the availability of funds from year to year.

NATIONAL HIGHWAYS SCHEME

47. SHRI S. C. KARAYALAR : Will the Minister for RAILWAYS AND TRANSPORT be pleased to state :

(a) whether the part of the National Highways Scheme relating to Travancore-Cochin will be put into execution during 1952-53 ;

(b) what provision has been made therefor in 1952-53 ; and

(c) whether there is any provision for the construction of a bridge on the highway between Edacochin and Aroor ?

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR) : (a) Yes.

(b) Rs. 4,00,000 for development and Rs. 6,12,000 for maintenance.

(c) Yes.

ELECTRIC LAMP INDUSTRY

48. SHRI B. C. GHOSE : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) the installed capacity and production, separately for the Indian and non-Indian section of the electric lamp industry in regard to g. l. s. lamps and consumption of g. l. s. lamps in 1951 ;

(b) whether any permission has been given since the attainment of Independence to non-Indian capital to extend production of g. l. s. lamps in India and, if so, why and under what conditions ; and

(c) whether Government have received any representation from the Indian Lamp Factories Association of over production in the electric lamps industry, and the action the Government propose to take in the matter ?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR): (a) A statement showing the capacity and production in 1951 of the different units is attached. [See Appendix I, Annexure No. 15.]

(b) A new unit has been sanctioned (with 22% capital subscribed by U. K. firms) which has undertaken to manufacture intricate components, not produced in India at present, required for the manufacture of g. l. s. lamps. The output of the firm has been restricted to 6 million lamps a year.

(c) Yes. The matter is under consideration.

हिन्दुस्तान-पाकिस्तान पासपोर्ट सम्मेलन

४९. श्री एस० डी० मिश्र : क्या प्रधान मंत्री बतलाने की कृपा करेंगे कि:

(क) हिन्दुस्तान पाकिस्तान पासपोर्ट सम्मेलन किन कारणों से विफल हुआ; और

(ख) इस सम्बन्ध में पाकिस्तान व हिन्दुस्तान के अलग अलग प्रस्ताव क्या थे ?

[INDO-PAKISTAN CONFERENCE REGARDING PASSPORT SYSTEM

49. SHRI S. D. MISRA : Will the PRIME MINISTER be pleased to state :

(a) what are the reasons of the failure of the Indo-Pakistan Conference regarding Passport system ; and

(b) what were the different proposals submitted by India and Pakistan in this connection ?]

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU) ; (a) The hon. Member's attention is invited to the Joint Communiqué regarding this conference issued by the Governments of India and Pakistan on the 20th May 1952 in which it was stated that the two delegations agreed on some points, while on others their views differed.

(b) These proposals are still under discussion between the two Governments. The Government of India regret, therefore, that they are not in a position to supply further information at this stage.

सूती कपड़े के कारखानों का बन्द होना

५०. श्री एस० डी० मिश्र : क्या वाणिज्य तथा उद्योग मंत्री बतलाने की कृपा करेंगे कि :

(क) बिक्री की कमी के कारण कितने सूती कपड़े के कारखाने गत तीन माह में बन्द हो चुके हैं ; और

(ख) क्या यह सही है कि आवश्यकता से अधिक उत्पादन हो चुका है ?

[CLOSURE OF COTTON TEXTILE MILLS

50. SHRI S. D. MISRA : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) how many cotton textile mills have been closed during the last three months for want of sale ; and

(b) whether it is a fact that production has gone beyond the demand limits ?]

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR) : (a) One mill is totally closed and 7 mills are partially closed due to accumulation of stocks.